

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 110**  
**(CAA) 272(PB)/2017**

**IN THE MATTER OF:**

Touchstone Holdings Pvt. Ltd.

.... Applicant/petitioners

**Order under Section 230-232 of the Companies Act, 2016**

**Order delivered on 21.10.2020**


**Coram:**

**SHRI B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**ORDER**

Renotified to 27.11.2020.

  
**(Madhu Narula)**  
**Court Officer**

21.10.2020  
Deepak